

**The Minister of Commerce (Shri Karmarkar) :** The suggestions made by the Indian Goodwill Trade Mission to the Middle East Countries for the expansion of trade between India and Middle East Countries are mostly for the business community to act upon. The report has been printed and distributed to representative associations for action on their part. The few suggestions which call for action on the part of Government are receiving attention.

#### Goa

\*1029. { **Shri Raghunath Singh :**  
**Shri B.D. Shastri :**  
**Shri Kajrolkar :**

Will the **Prime Minister** be pleased to state whether it is a fact that President of Portugal has honoured the seven guards stationed at Patradevi Post near Banda for their valour in shooting Indian Satyagrahis on the 3rd August, 1955?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan) :** According to accounts published in Goan Newspapers, a decree issued by the Ministry of Defence of Portugal praised the services of four Customs' guards posted at Patradevi for their "brilliant conduct" in firing upon unarmed Indian satyagrahis resulting in the death of two and injuries to two others.

#### Five Year Plan Publicity

\*1030. **Shri V. P. Nayar :** Will the **Minister of Information and Broadcasting** be pleased to state:

(a) whether grants-in-aid or payments are made for the staging of dramas on the publicity of the Five Year Plan;

(b) the authority determining the quantum of grant and on what basis and

(c) what are the general and special qualifications of the officer in charge who has been appointed under the publicity scheme of the First Five Year Plan?

**The Minister of Information and Broadcasting (Dr. Keskar) :** (a) Payments by way of subsidy are made per performance.

(b) Scales of payments have been determined by Government in accordance with the decisions taken at the Conference of Directors of Information.

(c) The Officer in charge is on deputation from another Department. He has great experience in drama production and is well-known. His deputation has been accepted by the U.P.S.C.

#### Rayon Yarn

\*1031. **Pandit D.N. Tiwary :** Will the **Minister of Commerce and Industry** be pleased to state:

(a) whether there is a shortage of Rayon Yarn in the country with the result that the Industry is suffering; and

(b) the quantity of Rayon Yarn produced in the country and the quantity imported at present?

**The Minister of Industries (Shri Kanungo) :** (a) There has been no serious shortage of rayon yarn in the country. Some representations complaining of shortage have, however, been received from certain quarters.

(b) A statement is placed on the Table of the House. [See Appendix VI, annexure No. 8].

#### Compensation to Displaced Persons

\*1032. **Shri Gidwani :** Will the **Minister of Rehabilitation** be pleased to state:

(a) whether it is a fact that a number of widow claimants who applied for compensation on the 31st October, 1954 have not yet received compensation;

(b) if so, what are the reasons for the delay in regard to both the categories of 1953 and 1954; and

(c) when all such claimants compensation?

**The Minister of Rehabilitation (Shri Mehr Chand Khanna) :** (a) to (c). Of the 13954 compensation applications from widows registered upto July 1953, 12229 have been paid and 1725 remain to be paid. Out of the 6457 widows who applied subsequently upto 31st October, 1954, 3225 have been paid off and 3232 remain to be paid. Every effort is being made to pay off all the remaining cases of both categories as early as possible.

#### Tobacco

\*1033. **Shri Tulsidas :** Will the **Minister of Commerce and Industry** be pleased to state:

(a) the unsold stocks of tobacco in Gujerat produced during the years 1952 to 1955;

(b) the measures undertaken for their marketing; and

(c) whether foreign markets available for their export?